

Doctored video of JNU incident

†2074. SHRI MAHENDRA SINGH MAHRA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government is aware that some television channels doctored the original video of 9th February, 2016 on Jawaharlal Nehru University (JNU) incident and broadcasted misleading news instigating frenzy in the country;
- (b) if so, whether such channels have been identified by Government;
- (c) if so, the action taken by Government against those channels; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN SINGH RATHORE): (a) Delhi Police has reported that no such fact/video has come to notice of Delhi Police during investigation of JNU incident on 9th February, 2016.

(b) to (d) Do not arise.

Indecent representation of women in advertisements

2075. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government is aware that trend to showcase the women in indecent manner in the advertisements being shown in various TV channels is increasing;
- (b) whether any complaints have been received by Government regarding vulgar advertisements being shown on TV, if so, the details thereof; and
- (c) whether Government is contemplating to frame a code of conduct for advertisements, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN SINGH RATHORE): (a) to (c) As per existing regulatory framework, the telecast of content on private satellite TV channels is regulated under the Cable Television Networks (Regulation) Act, 1995 and Cable Television Network Rules, 1994 framed thereunder. The Act does not provide for pre-censorship of content telecast on such TV channels. However, all

†Original notice of the question was received in Hindi.